## IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH CM-25782-CII-2019

SAO No. 53 OF 2017 (O&M)

Sunil Taxak

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...Appellants

V/s

**Harjot Singh** 

...Respondents

Respondent: Harjot Singh son of S. Surjit Singh Brar, R/o H. No. 1070, Sector-8C, Chandigarh.

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued through publication under Order 5 Rule 20 CPC against him to appear in this Court on 23.01.2023 (Actual) personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 8th September 2022.

Superintendent (Judl.),

For Registrar (Judicial)